

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 930/95.

Date of Order: 7-8-95.

Between:

- | | |
|------------------------|------------------------------|
| 1. N.Kameswara Rao. | 12. T.H.R.K.Reddy. |
| 2. M.Nageswar Rao. | 13. Ch.Krishnajaya. |
| 3. R.C.Satyanarayana. | 14. V.Seethramaiiah. |
| 4. D.Baburao. | 15. B.Venkatarao. |
| 5. Md.H.Rahman. | 16. M.Suryananda Rao. |
| 6. K.S.N.Raju. | 17. M.Satyanarayana. |
| 7. U.Satyanarayana. | 18. K.Rama Lingeswara Reddy. |
| 8. B.V.R.Chowdary. | 19. M.Singaraiah. |
| 9. M.C.Satyanarayana. | 20. A.Jayavardhan. |
| 11. R.V.Ramana Murthy. | 22. P.Baburao. |

.. Applicants.

and

1. Union of India, rep. by the Secretary,
Telecommunications, Sanchar Bhavan,
Ashokaread, New Delhi-1.
2. The Chief General Manager,
Telecommunications, A.P.Circle,
Hyderabad.

.. respondents.

For the Applicants: Mr.P.N.A.Christian, Advocate.

For the Respondents: Mr. N.V.Raghava Reddy, Addl.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Admit. List it alongwith O.A. 1182/94.

If any promotion to the post of J.T.O. is going to be made, the same will be subject to the result in this O and it has to be mentioned in the order of promotion. For in the meanwhile.

Ar. 12. 8.95
Deputy Registrar (J)C

To

1. The Secretary, Union of India, Telecommunications,
Sanchar Bhavan, Ashoka Road, New Delhi-1.
2. The Chief General Manager, Telecommunications,
A.P.Circle, Hyderabad.
3. One copy to Mr. P.N.A.Christian, Advocate, 10-3-1/3(I f
East Marredpally, Secunderabad.
4. One copy to Mr.N.V.Raghavareddy, Addl.CGSC.CAT.Hyd.
5. One spare copy.

pvm

Mykmt
8/8/95

THPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO

A N D

THE HON'BLE MR. R. RANGARAJAN: (M(ADMN))

DATED 7/8 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

OA.No. in 930/95

TA.No. (W.P.)

Admitted and Interim directions
issued.

Allowed.

list along with OA 1182/94

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No. order as to costs.

